

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 201
IB-679/ND/2022
IA- 4928/2022

IN THE MATTER OF:

Sh. Parivartan Singh
(Personal Guarantor to CD,
M/s Parivartan Buildtech Pvt.Ltd.)

... Applicant/Petitioner

Under Section: 94(1) of IBC, 2016

Order delivered on 02.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Sandipa Bhattacharjee, for R-16,

For the Bank of Maharashtra : Adv. Nishant Awana and Adv. Nitya Sharma

For the State Bank of India/ HDFC Bank : Adv. Bhavna Vijay

For the PG : CS Gaurav Joshi

For the RP : Adv Shivam Gautam

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-4928/2022:- The Ld. Counsel appearing for the Creditor who is trying to appear virtually, is unable to participate in the proceeding due to technical glitch. In the wake, the hearing is deferred to 03.06.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)